

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 421 of 2018

The State of Jharkhand and others Appellants
Versus
Preetpal Kour and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: None
For the Respondents: Mr. Rajiv Lochan, Advocate

Oral Order

16 /Dated: 19.04.2021

Mr. Rajiv Lochan, learned counsel, is appearing for the respondents, however, none is present on behalf of the appellants in view of the call of the State Bar Council as well as the Advocates' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let this matter be posted on 07.06.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)